

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 285 of 2013

Dated : 11th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of
Andhra Pradesh & Ors.**

..... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 13.12.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **13.12.2013.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**